

to appoint a steering committee consisting Members of Parliament to assist his Ministry in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM): (a) No, Sir.

(b) Does not arise.

**Maintenance and Repair of Diesel Oil Engines**

10261. SHRI ABDUL GHANI DAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that due to inefficiency and negligence on the part of the Railway Officers in charge of workshops manufacturing locomotives, a large number of Diesel Oil Engines have gone out of order and these are also not being maintained or repaired properly ; and

(b) if so, whether any action has been taken or is proposed to be taken against the concerned Officers and, if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) No.

(b) Does not arise.

**Shortage of Tyres and Tubes**

10262. SHRI ABDUL GHANI DAR : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that in the last three years due to inefficiency and dishonesty of industrialists, the poor people, who constitute 80 per cent, of the whole population, suffered miserably due to shortage of tyres and tubes in the country ;

(b) whether it is also a fact that there was collusion between Officers and industrialists ; and

(c) whether any criminal case or cases were registered in this period against any Officers or industrialists and, if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Government are not aware, Sir.

(b) and (c). No such case has come to our notice, however, information from the State Govts., if any is being collected and will be laid on the Table of the House.

**Representation by Citizen's Committee, Ullal Re: Repairs of Mangalore Ullal Railway Bridge**

10263. SHRI LOBO PRABHU : Will the Minister of RAILWAYS be pleased to state :

(a) the action taken on the representation sent to him by the Citizen's Committee, Ullal that the pedestrian foot-path on the Mangalore Ullal Railway Bridge, used by 4000 workers, school children and vegetable vendors is in a dangerous condition due to the failure of the Railway authorities to replace missing sleepers and to undertake other repairs ;

(b) how many sleepers are missing or damaged and when was the last repair of the bridge done ;

(c) what is the cost of these repairs, which are delayed ; and

(d) when they would be completed so that further danger and inconvenience to the public is stopped ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). The Foot-path has been examined. No sleepers are missing. Out of 3,000 sleepers, about 50 which are worn out are being replaced. Last major repairs on the railway bridge was done in May, 1968 and minor repairs during January, 1969.

(c) Approximate cost of repairs is about Rs. 1500.

(d) The work of repairs already undertaken is likely to be completed by the end of May, 1970.

**Companies Dealing in Both Spare Parts for Tractors and Textile Trade**

10264. SHRI KAMALANATHAN : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names and addresses of proprie-